

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

32. C.P. 206/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.09.2022**

NAME OF THE PARTIES: DIVEN DEMBLA

Vs.

PRECISION RUBBER INDUSTRIES PRIVATE LIMITED

SECTION 241(1), 242(4), 245 OF COMPANIES ACT, 2013

ORDER

Registry shall issue notice to the Respondent and shall file service report along with postal receipt and track report/acknowledgment.

List this matter on **31.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//Rajeev//

Sd/-
H. V. SUBBA RAO
Member (Judicial)